Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons)Regulations, 2016

(Amount in ₹)

Sl.	Category of creditor		ry of claims		y of claims	Amou	Amount of	f Amount of	Details	Remarks,
No.		received			nitted	nt of		claims under	in	if any
		No. of claims	Amount	No. of claims	Amount of claims admitted	contin gent claims	admitted	verification	Annexure	
1	Secured financial creditors belonging to anyclass of creditors								1	
2	Unsecured financial creditors belongingto any class of creditors								2	
3	Secured financial creditors (other than financial creditors belonging to any classof creditors)								3	
4	Unsecured financial creditors (other than financial creditors belonging to any class ofcreditors)	1	1,108,544,770	1	1,108,544,770				4	
5	Operational creditors (Workmen)								5	
6	Operational creditors (Employees)								6	
7	Operational creditors (Government Dues)								7	
8	Operational creditors (other than Workmenand Employees and Government Dues)	3	1,24,47,41,486	2	5,33,59,504		1,19,13,81,982	2 (Solid BBI/IPA * (IP-N00) * (IP-N00)	-002/ 89/ *	5
9	Other creditors, if any, (other than financialcreditors and operational creditors)	1	283	1	283			P	Sec. 9	
	Total	5	2,35,32,86,539	4	1,16,19,04,557		1,19,13,81,982	2		

Annexure-1

Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP 16-09-2022 (Order received on 12-10-2022) List of creditors as -on: 13-12-2022

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.			of claim eived				of claim hitted			Amount of	Amount of any	Amount of claim	Amount of claim	
	Credi tor	2	claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarant ee	Whether related party?	% of voting share in CoC	continge nt claim	Mutual dues, that may be set-off		under verifica tion	



Annexure-2

Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP 16-09-2022 (Order received on 12-10-2022) List of creditors as -on: 13-12-2022

											(Amount	in ₹)
Sl.	Name			Details of claim admitted					Amount	Amount of		
No.	of cre ditor		Amount	ount Nature Amount Whether % of votin					of any mutual	claim not a dmitted	claim und er verifica	if any
	untor		of claim		covered	related	share in	claim	dues, that	unnitteu	tion	
			admitted		by	party?	CoC		may be			
					guarantee				set-off			

List of unsecured financial creditors belonging to any class of creditors



Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP 16-09-2022 (Order received on 12-10-2022) List of creditors as -on: 13-12-2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

										-				Juni III ()
SI.	Name	Deta	ails of		Details o	of claim ad	mitted			Amount	Amount	Amount	Amount	Remarks
No.	of cre-	claim	receive							of conti-	of any	of claim	of claim	, if any
	ditor		d							ngent	mutual	not	under	
		Date	Amou	Amount	Nature	Amount	Amount	Whether	%	claim	dues,	admitted	verifica-]
		of rec	nt clai			covered	covered		voting		that		tion	
		eipt	med	admitte		by secur	by guar		share in		may be			
		. 1		d		-ity	antee	1	CoC		set-off			
						interest								



Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP 16-09-2022 (Order received on 12-10-2022) List of creditors as -on: 13-12-2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

												(Amount i	n ₹)
Sl.	Name of		uls of		Details	of clai	m admi	tted	Amount	Amount of	Amount	Amount	Remarks,
No.	creditor	claim r Date of receip t	eceived Amount claimed	Amount of claim admitted	Nature of claim	Am ount cove red by gua r ant ee	r rel ate d par	% of Voting share in CoC	of conti- ngent claim	any mutual dues, that may be set-off	of claim not admitted	of claim under verification	if any
	Subham Corporation Private Limited	11-11-22	1,108,544,770	1,108,544,770	Financial Creditor	-	No	100%					



Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP 16-09-2022 (Order received on 12-10-2022) List of creditors as -on: 13-12-2022

													(Amount me
Sl. No.	Name of authorised	Name of	Details o recei			De	etails of clai	m admitted	Amount of conti-	Amount of any	Amount of claim under		,
	representa- tive, if any	work man	Date of receipt	Amount claimed	Amount of claim admitted	of	Whether related party?	% voting share in CoC, if applicable	ngent claim	mutual dues, that may be set-off	verification	dmitted	

List of operational creditors (Workmen)

(Amount in₹)



Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP 16-09-2022 (Order received on 12-10-2022) List of creditors as -on: 13-12-2022

GL		NT			D	<u> </u>	• • • •		Amount			(Amount i	
SI.	Name of authorised o	Name		ils of eceived	De	Details of claim admitted				Amount	Amount of claim	Amount of	· · · · ·
110.	representa- tive, if any		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if applicable	of contin- gent claim	of any mutual dues, th at may be set- off	under verifica - tion	claim not admitted	папу



Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP 16-09-2022 (Order received on 12-10-2022) List of creditors as -on: 13-12-2022

Sl. No.	Details of	claimant	Deta claim r	ils of eceived	De	tails of cla	aim admitt	ed	Amount of contin-	Amount of any	Amount of claim	(Amount Amount of claim not	Remarks,
	Departme nt	Govern ment	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if applicable	gent claim	mutual dues, th at may be set- off	under verifica - tion	admitted	

List of operational creditors (Government dues)



Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP 16-09-2022 (Order received on 12-10-2022) List of creditors as -on: 13-12-2022

Sl. No.	Name of creditor	Details o receiv			Details of o	claim adn	nitted			Amo unt	Amoun t of	Amountof claim not	untof	Remarks,if any
		Date of receipt	Amount claimed	Amou nt of cl aim ad mitted	Natur e of cl aim	Amou nt covere dby securi ty inter est	Amoun t covered by guara -ntee	Whet her relat ed party ?	% of votin g share in CoC	conti n-	any mutua l dues, that maybe set-off	ad-mitted	clai m unde r verifi ca tion	
	Vajra IoT Private Limited	26-10-2022	9,43,76,659	3,49,04,851	Operational Creditor	0	0	No	0	0	0	5,94,71,808	0	
	3G Cell Labs Private Limited	04-12-2022	2,61,27,288	1,84,54,653	Operational Creditor	0	0	No	0	0	0	76,72,635	0	
	Tamilnadu Generation and Distribution Corporation Limited	07-12-2022	1,12,42,37,539	0	Operational Creditor	0	0	No	0	0	0	1,12,42,37,539		Claim made as per the arbitral award, an appeal with No: ArbO.P No. 64/2020 Under Section 34 of Arbitration and Conciliation Act, is pending before the Hon'ble Madras High Court.

List of operational creditors (Other than Workmen and Employees and Government Dues)



Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP 16-09-2022 (Order received on 12-10-2022) List of creditors as -on: 13-12-2022

												(Amour	nt in₹)
SI.	Name	Deta	ails of			Details of c	lai		Amount	Amount	Amount	Amount	Remarks,
No	of cre	claim 1	received			m admitte	d		of contin	of any	of claim	of claim	if any
	-ditor	Date of	Amount	Amount	Nature	Amount co	Amount co	Whether	-gent	mutual	not	under	
		receipt	claimed	of claim	of	vered by	vered by	related	claim	dues,	admitted	verifica-	
				admitted	claim	Security	guarantee	party?		that may		tion	
						interest				be			
										set-off			
1	ESI	21-10-2022	283		Other	0	0	No	0	0	0	0	
					creditors								
						1							

List of other creditors (Other than financial creditors and operational creditors)

